

**DIVISION BENCH**

**ITEM NO.118**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.64/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S ABC RAILROAD PRODUCTS PRIVATE LIMITED.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yash Tandon, Adv.

*: For the RP*

**ORDER**

- 1. Ld. Counsel representing the RP is present through VC and states that the first progress report has been filed, however the same is yet to come on record.**
- 2. Let the matter be adjourned for 31<sup>st</sup> July, 2024. Meanwhile, the status report with respect to the progress having being made from the date of admission of the matter be also filed.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**16<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*